

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

RA No.387/2000 in  
OA No.2331/98

20

New Delhi this the 20th day of November, 2000.

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman  
Hon'ble Mr. Govindan S. Tampi, Member (Admnv)

Mohd. Yunus ...Applicant

-Versus-

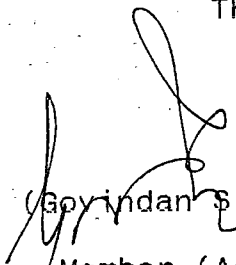
Union of India & Others ...Respondents


ORDER (By Circulation)

By Justice V. Rajagopala Reddy:-

We do not find any error apparent on the face of the record. The correctness of the proceedings dated 12.9.2000 cannot be canvassed in the RA.

The R.A. is dismissed, in circulation.

  
(Govindan S. Tampi)  
Member (Admnv)

  
(V. Rajagopala Reddy)  
Vice-Chairman (J)